

ITEM NO.4

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 20025/2011
(Against the judgment and order dated 14.2.2011 in W.A. No. 110
of 2011 passed by the High Court of M.P., Bench at Gwalior)

STATE OF M.P. & ORS.

Petitioner(s)

VERSUS

SULTAN SINGH NARWARIA

Respondent(s)

(With appln. for permission to file addl affidavit, permission
to file addl. documents, exemption from filing O.T. and report
report) (FOR FINAL DISPOSAL)

WITH

SLP(C) No. 18374/2011

(With appln.(s) for permission to file additional affidavit and
Interim Relief and Office Report)

SLP(C) No. 572/2012

With Interim Relief and Office Report)

SLP(C) No. 7664/2012

(With Office Report)

SLP(C) No. 7665/2012

(With Office Report)

SLP(C) No. 7667/2012

(With Office Report)

SLP(C) No. 7670/2012

(With Office Report)

SLP(C) No. 7671/2012

(With Office Report)

SLP(C) No. 7672/2012

(With Office Report)

SLP(C) No. 8203/2012

(With appln.(s) for exemption from filing O.T. and Interim
Relief and Office Report)

SLP(C) No. 8473/2012

(With appln.(s) for permission to file addl. documents and
Interim Relief and Office Report)

SLP(C) No. 19292/2012
(With Office Report)

SLP(C) No. 19391/2012
(With Office Report)

SLP(C) No. 19393/2012
(With Office Report)

SLP(C) No. 19394/2012
(With Office Report)

SLP(C) No. 19396/2012
(With Office Report)

SLP(C) No. 19398/2012
(With Office Report)

SLP(C) No. 19400/2012
(With Office Report)

SLP(C) No. 21824/2012
(With Office Report)

SLP(C) No. 21825/2012
(With Office Report)

SLP(C) No. 21827-21828/2012
(With Office Report)

SLP(C) No. 21830/2012
(With Office Report)

SLP(C) No. 21833/2012
(With Office Report)

SLP(C) No. 21834/2012
(With Office Report)

SLP(C) No. 21835/2012
(With Office Report)

SLP(C) No. 23980/2012
(With Office Report)

SLP(C) No. 23981/2012
(With Office Report)

SLP(C) No. 23982/2012
(With Office Report)

SLP(C) No. 23984/2012
(With Office Report)

SLP(C) No. 23985/2012
(With Office Report)

SLP(C) No. 23986/2012
(With Office Report)

SLP(C) No. 25275/2012
(With Office Report)

SLP(C) No. 25277/2012
(With Office Report)

SLP(C) No. 25278/2012
(With Office Report)

SLP(C) No. 25279/2012
(With Office Report)

SLP(C) No. 25280/2012
(With Office Report)

SLP(C) No. 25282/2012
(With Office Report)

SLP(C) No. 25283/2012
(With Office Report)

SLP(C) No. 25284/2012
(With Office Report)

SLP(C) No. 25285/2012
(With Office Report)

SLP(C) No. 25286/2012
(With Office Report)

SLP(C) No. 25287/2012
(With Office Report)

SLP(C) No. 26177/2012
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 27727/2012
(With Office Report)

SLP(C) No. 30271/2012

(With Office Report)

SLP(C) No. 30272/2012
(With Office Report)

SLP(C) No. 30274/2012
(With Office Report)

SLP(C) No. 30275/2012
(With Office Report)

SLP(C) No. 30276/2012
(With Office Report)

SLP(C) No. 30278/2012
(With Office Report)

SLP(C) No. 30931/2012
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 34868/2012
(With Office Report)

SLP(C) No. 34870/2012
(With Office Report)

SLP(C) No. 36914/2012
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Office Report)

SLP(C) No. 38225/2012
(With Office Report)

SLP(C) No. 38226/2012
(With Office Report)

SLP(C) No. 38227/2012
(With Office Report)

SLP(C) No. 38228/2012
(With Office Report)

SLP(C) No. 38229/2012
(With Office Report)

SLP(C) No. 38231/2012
(With Office Report)

SLP(C) No. 38233/2012

(With Office Report)

SLP(C) No. 38234/2012
(With Office Report)

SLP(C) No. 38235/2012
(With Office Report)

SLP(C) No. 38236/2012
(With Office Report)

SLP(C) No. 38238/2012
(With Office Report)

SLP(C) No. 38239/2012
(With Office Report)

SLP(C) No. 1397/2013
(With Office Report)

SLP(C) No. 1577/2013
(With Office Report)

SLP(C) No. 5349/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for
c/delay in refiling SLP and Office Report)

SLP(C) No. 5350/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Office Report)

SLP(C) No. 5597/2013
(With Office Report)

SLP(C) No. 9631/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for
c/delay in refiling SLP and Office Report)

SLP(C) No. 9632/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for
c/delay in refiling SLP and Office Report)

SLP(C) No. 9633/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for
c/delay in refiling SLP and Office Report)

SLP(C) No. 9634/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for
c/delay in refiling SLP and Office Report)

SLP(C) No. 9635/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9636/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9637/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9639/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12433/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12434/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12435/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12436/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12437/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for c/delay in refiling SLP and Office Report)

SLP(C) No. 12438/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12440/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 12442-12443/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 14022/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for c/delay in refiling SLP and Office Report)

SLP(C) No. 14023/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for c/delay in refiling SLP and Office Report)

SLP(C) No. 14343/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Office Report)

SLP(C) No. 14345/2013
(With Office Report)

SLP(C) No. 17469/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Office Report)

SLP(C) No. 18825/2013
(With appln.(s) for de-tagging and Office Report)

SLP(C) No. 18826/2013
(With Office Report)

SLP(C) No. 18827/2013
(With Office Report)

SLP(C) No. 21354/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Interim Relief and Office Report)

SLP(C) No. 21356/2013
(With Office Report)

SLP(C) No. 22694/2013
(With appln.(s) for c/delay in filing SLP and appln.(s) for
c/delay in refiling SLP and Office Report)

SLP(C) No. 22695/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22699/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22700/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Office Report)

SLP(C) No. 22701/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22702/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22789/2013
(With appln.(s) for c/delay in refiling SLP and appln.(s) for

c/delay in filing SLP and Office Report)

SLP(C) No. 23207/2013
(With appln.(s) for exemption from filing O.T. and appln.(s)
for c/delay in filing SLP and Office Report)

SLP(C) No. 26114/2013
(With Office Report)

SLP(C) No. 29683/2013
(With Office Report)

SLP(C) No. 31929/2013
(With Office Report)

SLP(C) No. 35885/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 35886/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 35893/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 39798/2013
(With appln.(s) for c/delay in filing SLP and Office Report)

S.L.P.(C)...CC No. 5166/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

S.L.P.(C)...CC No. 5167/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

S.L.P.(C)...CC No. 5721/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 19093/2014
(With Office Report)

SLP(C) No. 19094/2014
(With Office Report)

SLP(C) No. 19095/2014
(With Office Report)

SLP(C) No. 19202/2014
(With Office Report)

SLP(C) No. 19203/2014
(With Office Report)

SLP(C) No. 19205/2014
(With Office Report)

SLP(C) No. 19206/2014
(With Office Report)

SLP(C) No. 19208/2014
(With Office Report)

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SLP(C) No. 19210/2014
(With Office Report)

SLP(C) No. 19211/2014
(With Office Report)

SLP(C) No. 19214/2014
(With Office Report)

SLP(C) No. 19216/2014
(With Office Report)

SLP(C) No. 19217/2014
(With Office Report)

SLP(C) No. 19218/2014
(With Office Report)

SLP(C) No. 19219/2014
(With Office Report)

SLP(C) No. 19220/2014
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SLP(C) No. 19246/2014
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SLP(C) No. 19250/2014

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SLP(C) No. 19289/2014
(With Office Report)

SLP(C) No. 19290/2014
(With Office Report)

SLP(C) No. 23058/2014
(With Office Report)

SLP(C) No. 32602/2014
(With Office Report)

Date : 21/01/2015 These petitions were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr. Ravindra Shrivastava, Sr. Adv.
Mr. Arvind Verma, Sr. Adv.
Mr. C.D. Singh, Adv.
Mr. D.S. Parmar, Adv.
Ms. Sakshi Kakkar, Adv.

Mr. Amlan Kumar Ghosh, Adv.

For Respondent(s) Mr. Shivaji M. Jadhav, Adv.
Mr. B.P. Singh, Adv.
Mr. Anish R. Shah, Adv.
M/s. S.M. Jadhav & Company, Adv.

Mr. Bharat Singh, Adv.
Mr. Ashish Kr. Upadhyay, Adv.
Mr. Amit Pawan, Adv.

Ms. Minakshi Vij, Adv.

Mr. H.K. Chaturvedi, Adv.

Mr. Akshat Shrivastava, Adv.
Ms. Manjeet Kirpal, Adv.

Mr. Dushyant Parashar, Adv.

Mr. Rajul Shrivastav, Adv.
Mr. S.K. Verma, Adv.

Mr. Amrendra Kumar, Adv.
Mr. anand Mishra, Adv.
Dr. (Mrs.) Vipin Gupta, Adv.
Mr. Bhanu Pratap Singh, Adv.

Ms. Prerna Mehta, Adv.

Ms. Nidhi, Adv.

Mr. Vikas Upadhyay, Adv.

Mr. Joseph Aristotle S., Adv.

Mr. K.V. Mohan, Adv.

Mr. R.D. Rathore, Adv.
Ms. S. Ramamani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No....CC 5721 of 2014

Delinked.

IN REST OF THE MATTERS

Delay condoned.

Dismissed.

We direct the State Government to implement the
order(s) passed by the High Court within eight

months' time from today.

If for any reason, the petitioner-State does not implement the order(s) passed by the High Court, the respondents are at liberty to approach this Court by way of filing contempt petition(s).

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar